

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1742
ANSWERED ON:08.03.2010
JOB CARDS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons/households applied for job cards under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the number of such persons provided job cards during each of the last three years and the current year, State wise;
- (b) whether any irregularities have been noticed by the Government in the preparation of these cards during the said period;
- (c) if so, the details thereof and the efforts made/being made to check the same;
- (d) whether rural people are still migrating to Delhi, Punjab and Haryana in the absence of employment opportunities; and
- (e) if so, the details of the additional steps taken/to be taken for proper implementation of this scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Under MGNREGA, household is the basic unit for issuance of job card and also for providing employment. Job card is issued to a household within a period of 15 days from registration. State-wise details of number of households issued job cards during the last three years and current year are given in Annexure-I.

(b) & (c): A total of 183 complaints relating to irregularities in job cards have so far been received in the Ministry. To check the recurrence of such irregularities, the following steps have been taken:

(i) Awareness generation through intensive IEC activities involving print as well as electronic media.

(ii) A Web enabled Management Information System (MIS) (www.nrega.nic.in) has been made operational which places all critical parameters such as job cards, muster rolls, wage payments, number of days of employment provided and works under execution online for monitoring and easy public access for information. About 9.0 crore job cards have been uploaded on the web site.

(d) & (e): Some of the studies conducted by professional institutions to assess the impact of MGNREGA in rural areas indicate a decrease in distress migration of labour from rural areas to urban areas in search of employment. Additional steps taken by the Government with a view to further enhance employment opportunities in rural areas include the following.

(i) The benefits of works on individual lands as given in para 1

(iv) of Schedule I of MGNREG Act have been extended to small and marginal farmers vide Notification dated

(ii) Construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11.11.2009.

(iii) Joint Convergence Guidelines have been issued for convergence of rural development programmes of Ministries of Agriculture, Environment & Forests, Water Resources, Department of Land Resources, SGSY and PMGSY schemes of Department of Rural Development with NREGA. 115 pilot districts in 23 States have been identified to give effect to the Joint Convergence Guidelines.